

advised to carefully examine the legal and other aspects of these cases in the context of the demand for their withdrawal.

### Defence Industrial Establishments

\*251. SHRI R. KOLANTHAIVELU: Will the Minister of DEFENCE be pleased to state:

(a) whether a study has been made regarding the full utilisation of capacity of all the defence industrial establishments in the country;

(b) if so, the facts thereof;

(c) whether Government propose to divert part of the capacity in view of easing international tensions for production of essential goods for civilian use and in the interests of containing inflation; and

(d) if so, the salient features thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). Defence Industrial Establishments can be categorised under two heads (i) Departmental factories comprising of Ordnance Factories and Clothing Factories and Heavy Vehicle Factory; (ii) Public Sector Undertakings comprising of HAL, Bharat Electronics, Bharat Dynamics, Garden Reach and Goa Shipyards and Mazagaon Docks etc.

The Departmental Factories have enough workload for next few years for meeting Service requirements of arms, ammunition, general stores and military version garments. It has, therefore, not been considered necessary to carry out factory-wise studies with regard to utilisation of spare capacity. However, in respect of Ordnance Factory, Ambajhari which has facilities for extrusion, die-casting and light metal fabrication, a survey of likely spare capacity available for meeting civil needs was carried

out by National Industrial Development Corporation. Their report has been received and is under scrutiny of the Government.

As regards Defence Public Sector Undertakings, the question of full utilisation of capacity is reviewed by respective Board of Directors from time to time. Wherever possible the items required for civil market on the basis of existing installed capacity are taken for consideration.

(c) and (d). In certain areas of production in the departmental factories, such as small arms, some spare capacity is likely to be available after a few years and for utilisation of which action to find alternative items for production for export and for civilian use is under consideration. Since, however, plant and machinery in Ordnance Factories is generally of special nature, it is difficult to say at this stage how far his exercise of alternative utilisation would be successful.

### पंजाब के भूतपूर्व मुख्य मंत्री के विरुद्ध आरोप

\*255. श्री उग्र सेन : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय ने पंजाब के भूतपूर्व मुख्य मंत्री श्री जैल सिंह और उनकी सरकार के कुछ अन्य मंत्रियों के विरुद्ध लगाये गए आरोपों की एक प्रति पंजाब सरकार को भेजी है, तथा उससे तत्संबंधी तथ्य मांगें हैं; और

(ख) इस मामले संबंधी तथ्य क्या हैं ?

गृह मंत्री (श्री चरण सिंह) : (क) जी हां, श्रीमान ।